

5.11.2008

CCP No. 57/2008 in O.A. 429/2007

Hon'ble Sri M.Kanthaiah, Member (J)
Hon'ble Sri A.K.Mishra, Member (A)

App: Sri D. Awasthi

Res; DR. Neelam Shukla filed vakalatnama on behalf of respondent along with compliance report, which is taken on record.

Applicant counsel submits that respondent have complied the order of this Tribunal. Hence CCP is dismissed in view of compliance made by the respondents. Notices are discharged.

Member (A)
HLS/-

Member (J)

Copy sent to
DR. Neelam Shukla
Dated 5.11.08
By
5.11.2008